

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 431/59/ND/2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.05.2019

NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public Charitable Trust & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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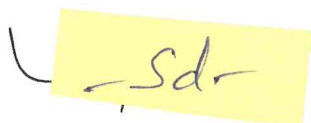
Present:	Ms. Manmeet Arora with Mr. Nikhil Parikshit and Ms. Samapika Biswal, Advocates for the Petitioner. Mr. Arun Kathpalia, Sr. Advocate with Ms. Monika Phartyal, Advocates for R-4 Ms. Nishtha Khurana, Advocate for R-2			
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ORDER

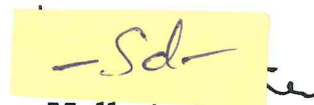
Ld. Counsel for the Respondent no. 1 accepts notice and prays for some time to file the reply. Let the complete paper book be supplied. Ld. Sr. Counsel appearing for the Respondent no.4 also prays for further time to file reply. Service be effected on the unserved respondents.

Let replies be filed by the respondent.

To come up for arguments on 15th July, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)